

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/3(KB)2017
IA(I.B.C)/819(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	NICCO CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance(via video conference/physically)

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/819(KB)2024

2. This IA has been filed by the Liquidator for placing on record progress report at page 17. This IA is accompanied by an affidavit of Liquidator at page 15. Progress report is taken on record. Accordingly, this IA is **allowed and disposed of**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**